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12.05 hrs.

Title: Nomination of two members of the Lok Sabha to the Rubber Board.

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): I beg to move:

"That in pursuance of clause (e) of sub-section (3) of section 4 of the Rubber Act, 1947, read with sub-rule (1) of rule 4 of the Rubber Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Rubber Board, subject to the other provisions of the said Act and the rules made thereunder."

MADAM SPEAKER: The question is:

"That in pursuance of clause (e) of sub-section (3) of section 4 of the Rubber Act, 1947, read with sub-rule (1) of rule 4 of the Rubber Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Rubber Board, subject to the other provisions of the said Act and the rules made thereunder. "

The motion was adopted.
